

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

3. I.A. 1476/2024
In
C.P. (IB)-1307(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: L & T Finance Limited

VS

Global Gallarie Agencies Pvt Ltd.

Appearances:

For Liquidator : Adv. Aniruth Purusothaman a/w. Adv. Aditya Sharma

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1476/2024

This application has been filed by the liquidator for taking on record the 2nd
Progress Report.

Heard the counsel and accordingly, the report is taken on record. As no
further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)